LIST OF BUSINESS  No.14

MONDAY, 27 JULY 2020
11.30 A.M.

1. NATIONAL ANTHEM (to be played).

2. QUESTIONS
   (a) STARRED QUESTIONS
       Questions in Starred list (Corrected) to be orally answered.
   (b) UNSTARRED QUESTIONS
       Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

3. SUSPENSION OF RULES
   SHRI MAUVIN GODINHO, Minister for Legislative Affairs, to move for leave to move the motion under Rule 306 to suspend the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.
   “That only the Business as listed in the list of Business be transacted and that all relevant Rules in its application do stand suspended to that extent for the Twelfth Session, 2020.”

4. OBITUARY REFERENCES
   SPEAKER to make the following Obituary References of the sad demise of the following distinguished luminaries:
   (1) Former Legislators
       (i) Late Shri Jitendra.Raghuraj.Deshprabhu, former Legislator of the Third and Fourth Legislative Assembly of the State of Goa from Pernem Constituency.
       (ii) Late Shri Atchut Kashinath Sinai Usgaonkar, former Legislator of the First, Second and Third Legislative Assembly of Goa, Daman and Diu, from Pale
Constituency, former Deputy Speaker of Goa Legislative Assembly of Goa, Daman and Diu and former Minister of Agriculture and Animal Husbandry.

(iii) Late Shri Dr. Suresh Kuso Amonkar, Ex-Legislator of the Third and Fourth Legislative Assembly of the State of Goa from Pale Constituency and former Health Minister.

(2) **Distinguished personalities**

(i) Late Shri Ved.Prakash Marwah, former Governor of Manipur, Mizoram and Jharkhand.

(ii) Late Shri Lalji Tandon, former Governor of Madhya Pradesh.

(iii) Late Shri Madhukar Naik, noted educationist and social worker.

(iv) Late Shri Bejan Daruwalla, a renowned astrologer.

(3) **Film/Theatre/music/Performing Arts maestros**

(i) Late S/Shri Irrfan Khan, Rishi Kapur, Jagdeep, Sushant Singh Rajput, film icons.

(ii) Late Shri Wendell Rodricks, iconic fashion designer, eminent author, noted environmentalist and recipient of the prestigious Padma Shri Award.

(iii) Late S/Shri Basu Chatterjee, Rajat Mukherjee, noted film makers.

(iv) Late S/Shri Wajid Khan, Pandit Sharad Jambhekar, music legends.

(v) Late Smt. Saroj Khan, an eminent choreographer.

(4) **Noted Sports legends**

(i) Late Shri Chuni Goswami, football legend.

(ii) Late Shri Balbir Singh Sr., Hockey legend.

(iii) Late Shri Vasant Raiji, cricket legend.
5. ORDINANCES TO BE LAID

1. DR. PRAMOD SAWANT, CHIEF MINISTER to lay-The Goa Goods and Services Tax (Second Amendment) Ordinance, 2020 (Ordinance No.1 of 2020).

2. DR. PRAMOD SAWANT, CHIEF MINISTER, to lay - The Goa Goods and Services Tax (Amendment) Ordinance, 2020 (Ordinance No. 5 of 2020).

3. DR. PRAMOD SAWANT, CHIEF MINISTER, to lay - The Goa (Recovery of Arrears of Tax through Settlement) (Amendment) Ordinance, 2020 (Ordinance No. 3 of 2020).

4. SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR FACTORIES AND BOILERS, to lay - The Factories (Goa Amendment) Ordinance, 2020 (Ordinance No. 9 of 2020).

5. SMT JENNIFER MONSERRATE, MINISTER FOR REVENUE, to lay- The Indian Stamp (Goa Amendment) Ordinance, 2020 (Ordinance No. 6 of 2020).

6. SMT JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to lay- The Contract Labour (Regulation and Abolition) (Goa Amendment) Ordinance, 2020 (Ordinance No. 7 of 2020).

7. SMT JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to lay-The Industrial Disputes (Goa Amendment) Ordinance, 2020 (Ordinance No. 8 of 2020).

8. SHRI GOVIND GAUDE, MINISTER FOR CO-OPERATION, to lay - The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment), Ordinance, 2020 (Ordinance No.2 of 2020).

9. SHRI GOVIND GAUDE, MINISTER FOR CO-OPERATION, to lay - The Goa Agricultural Produce and Livestock Marketing (Promotion and Facilitation) (Second Amendment) Ordinance, 2020 (Ordinance No. 4 of 2020).

6. PAPERS TO BE LAID
1. **DR. PRAMOD SAWANT**, Chief Minister to lay the following Performance Budgets 2020-2021 in respect of the following Demands for Grants for the year 2020-2021:
Demand No.5- Prosecution
Demand No.19- Industries, Trade & Commerce
    Demand No. 76- Electricity
    Demand No. 46 – Museums
Demand No. 73- State Election Commission
Demand No. 84- Civil Aviation

2. **DR. PRAMOD SAWANT**, Chief Minister to lay the Audited Annual Accounts of Goa University for the year 2017-18.

3. **DR. PRAMOD SAWANT**, Chief Minister to lay the following:
   I. **The Goa Goods and Services Tax Act, 2017** 
      (a) **Tax Notifications**
27. Notification No. 38/1/2017-Fin(R&C)(145) dated 12/05/2020, published in the Extraordinary Official Gazette No.6, Series I, No. 6, dated 13/05/2020.

(b) Rate Notifications

4. Notification No.38/1/2017-Fin(R&C)(03A/2020-Rate), dated 02/06/2020, published in the Extraordinary Official Gazette, Series I, No. 9, dated 03/06/2020.

(c) Orders for removal of Difficulties

(d) **Orders**


**II. The Goa Value Added Tax Act, 2005**

(a) **Tax Notifications**

5. Notification No.38/1/2017-Fin(R&C)/553, dated 08/05/2020, published in the Extraordinary Official Gazette No.3, Series I, No. 6, dated 09/05/2020.

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5. **SMT. JENNIFER MONSERRATE**, Minister for Revenue, to lay the following Notification amending the entries in clause (ii) of sub section (6) of Section 32 of Goa Land Revenue Code, 1968.

6. **SHRI MAUVIN GODINHO**, Minister for Transport to lay the following:

7. **ASSENT TO BILLS**

SECRETARY to report assent of the Governor to the following seven Bills passed by the Seventh Legislative Assembly of the State of Goa during its Eleventh Session, 2020:-

1. The Goa Goods and Service Tax (Amendment) Bill, 2020
2. The Goa Appropriation Bill, 2020
3. The Goa Appropriation (Vote on Account) Bill, 2020
4. The Goa Private Universities Bill, 2020
5. The Goa Co-operative Societies (Amendment) Bill, 2020
6. The Goa Motor Vehicle Tax (Amendment) Bill, 2020

8. **BUSINESS ADVISORY COMMITTEE REPORT**

DR. PRAMOD SAWANT, Chief Minister to present the Third Report (2020) of the Business Advisory Committee; and

ALSO to move the following:

“This House do agree with the Third Report (2020) of the Business Advisory Committee”.

9. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2020-2021**

1. **Minister for Town & Country Planning** to move the following Demands:

<table>
<thead>
<tr>
<th>Demand No.</th>
<th>Demand</th>
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<tbody>
<tr>
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<td>Archives and Archaeology</td>
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<td>54</td>
<td>Town &amp; Country Planning</td>
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<td>59</td>
<td>Factories and Boilers</td>
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<td>64</td>
<td>Agriculture</td>
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2. **Minister for Sports and Youth Affairs** to move the following Demands:

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<tr>
<th>Demand No.</th>
<th>Demand</th>
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<tbody>
<tr>
<td>20</td>
<td>Printing and Stationery</td>
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<td>27</td>
<td>Official Language</td>
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<tr>
<td>29</td>
<td>Public Grievances</td>
</tr>
</tbody>
</table>
Demand No. 42 - Sports & Youth Affairs
Demand No. 78 - Tourism

3. Minister for Revenue to move the following Demands:
Demand No. 7 - Settlement & Land Records
Demand No. 15 - Collectorate, North Goa
Demand No. 16 - Collectorate, South Goa
Demand No. 33 - Revenue
Demand No. 52 - Labour
Demand No. 60 - Employment
Demand No. 82 - Information Technology

4. Minister for Art and Culture to move the following Demands:
Demand No. 43 - Art & Culture
Demand No. 70 - Civil Supplies
Demand No. 71 - Co-operation
Demand No. 81 - Department of Tribal Welfare

5. Minister for Water Resources to move the following Demands:
Demand No. 66 - Fisheries
Demand No. 74 - Water Resources
Demand No. 80 - Legal Metrology

6. Minister for Ports Administration to move the following Demands:
Demand No. 67 - Ports Administration
Demand No. 72 - Science, Technology and Waste Management
Demand No. 85 - Department of Rural Development

7. Minister for Transport to move the following Demands:
Demand No. 13 - Transport
Demand No. 31 - Panchayats

8. Minister for Health to move the following Demands:
Demand No. 19 - Industries, Trade & Commerce
Demand No. 47 - Goa Medical College
Demand No. 48 - Health Services
Demand No. 49 - Institute of Psychiatry & Human Behaviour
Demand No. 51 - Goa Dental College
Demand No. 53 - Food & Drugs Administration
Demand No. 58 - Women and Child Development
Demand No. 61 - Skill Development and Entrepreneurship

9. **Minister for Social Welfare** to move the following **Demands**:
   Demand No. 55 - Municipal Administration
   Demand No. 57 - Social Welfare
   Demand No. 77 - River Navigation

10. **Minister for Power** to move the following **Demands**:
    Demand No. 24 - Environment and Climate Change
    Demand No. 62 - Law
    Demand No. 76 - Electricity
    Demand No. 86 - Non-Conventional Source of Energy

11. **Minister for Public Works** to move the following **Demands**:
    Demand No. 21 - Public Works
    Demand No. 69 - Handicraft, Textile and Coir
    Demand No. 79 - Goa Gazetteer

12. **Chief Minister** to move the following **Demands**:
    Demand No.  1 - Legislature Secretariat
    Demand No.  2 - General Administration & Co-ordination
    Demand No.  3 - District & Session Court, North Goa
    Demand No.  4 - District & Session Court, South Goa
    Demand No.  5 - Prosecution
    Demand No.  6 - Election Office
    Demand No.  8 - Treasury & Accounts Administration, North Goa
    Demand No.  9 - Treasury & Accounts Administration, South Goa
    Demand No. 10 - Notary Services
    Demand No. 11 - Excise
    Demand No. 12 - Commercial Taxes
    Demand No. 14 - Goa Sadan
    Demand No. 17 - Police
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<td>State Election Commission</td>
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<td>83</td>
<td>Mines</td>
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<td>Airport</td>
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Charged Expenditure
- Raj Bhavan (discussion only)
Charged Expenditure
- Debt Services (discussion only)
Charged Expenditure
- Goa Public Service Commission (discussion only)
10. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.2) BILL, 2020 (RELATING TO BUDGET FOR THE YEAR 2020-2021)

DR. PRAMOD SAWANT, CHIEF MINISTER to move for leave to introduce the Goa Appropriation (No.2) Bill, 2020.

ALSO to introduce the Bill.

DR. PRAMOD SAWANT, CHIEF MINISTER to move that the Goa Appropriation (No.2) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

11. PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (FIRST BATCH)

DR. PRAMOD SAWANT, CHIEF MINISTER to present the Supplementary Demands for Grants for the year 2020-2021 (First Batch) Voting and Discussion on the Supplementary Demands for Grants for the year 2020-2021 (First Batch), to be taken up.

12. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.3) (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (FIRST BATCH)

DR. PRAMOD SAWANT, CHIEF MINISTER to move for leave to introduce the Goa Appropriation (No.3) Bill, 2020

ALSO to introduce the Bill.

DR. PRAMOD SAWANT, CHIEF MINISTER to move that the Goa Appropriation (No.3) Bill, 2020 be taken into consideration.

ALSO to move that the Bill be passed.
13. **GOVERNMENT BILLS- INTRODUCTION, CONSIDERATION AND PASSING**


   ALSO to introduce the Bill.

   **DR. PRAMOD SAWANT, CHIEF MINISTER** to move that – The Goa Goods and Services Tax (Amendment) Bill, 2020, be taken into consideration.

   ALSO to move that the Bill be passed.


   ALSO to introduce the Bill.

   **DR. PRAMOD SAWANT, CHIEF MINISTER**, to move that – The Goa (Recovery of Arrears of Tax through Settlement) (Amendment) Bill, 2020 be taken into consideration.

   ALSO to move that the Bill be passed.


   ALSO to introduce the Bill.

   **DR. PRAMOD SAWANT, CHIEF MINISTER,** to move that –The Goa Value Added Tax (Amendment) Bill, be taken into consideration.

   ALSO to move that the Bill be passed.
4. SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR FACTORIES AND BOILERS, to move for leave to introduce – The Factories (Goa Amendment) Bill, 2020

ALSO to introduce the Bill.

SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR FACTORIES AND BOILERS, to move that – The Factories (Goa Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.


ALSO to introduce the Bill.

SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR TOWN AND COUNTRY PLANNING, to move that –The Goa Town and Country Planning (Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

6. SMT. JENNIFER MONSERRATE, MINISTER FOR REVENUE, to move for leave to introduce – The Indian Stamp (Goa Amendment) Bill, 2020.

ALSO to introduce the Bill.

SMT. JENNIFER MONSERRATE, MINISTER FOR REVENUE, to move that – The Indian Stamp (Goa Amendment) Bill, 2020 be taken into consideration.

ALSO to move that the Bill be passed.

7. SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to move for leave to introduce – The Industrial Disputes (Goa Amendment) Bill, 2020.

ALSO to introduce the Bill.
SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to move that – the Industrial Disputes (Goa Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

8. SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to move for leave to introduce – The Contract Labour (Regulation and Abolition) (Goa Amendment), Bill 2020, be taken into consideration.

SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to move that – The Contract Labour (Regulation and Abolition) (Goa Amendment), Bill, 2020 be taken into consideration.

ALSO to move that the Bill be passed.


ALSO to introduce the Bill.

SHRI GOVIND GAUDE, MINISTER FOR CO-OPERATION, to move that – The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.


ALSO to introduce the Bill.

SHRI MAUVIN GODINHO, MINISTER FOR TRANSPORT, to move that – The Goa Motor Vehicles Tax (Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

11. SHRI NILESH CABRAL, MINISTER FOR LAW, to move for leave to introduce- The Court-Fees (Goa Amendment) Bill, 2020.
ALSO to introduce the Bill.

SHRI NILESH CABRAL, MINISTER FOR LAW, to move that – The Court Fees (Goa Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

14. NATIONAL ANTHEM (TO BE PLAYED).

ASSEMBLY HALL
PORVORIM-GOA
24TH JULY, 2020

NAMRATA ULMAN
SECRETARY